

April 13, 2006

The Chairman / Managing Director
All Indian Scheduled Commercial Banks
(Excluding RRBs)

Dear Sir,

Target under the Prime Minister Rozgar Yojana (PMRY) for the year 2006-2007

We advise that Government of India have allocated a target of **3,84,340** to States/UTs as per 'Annexure A', under PMRY for the year 2006 – 2007.

2. The targets have been worked out on the basis of the final performance report for the year 2004-05 of states/UTs.

3. The list of States/UTs where the recovery of loans is less than 30 percent as per RBI report for the half year ending March, 2005 is given at 'Annexure B'. The targets for these states, have, therefore been kept at their actual performance in 2004-05 only. ***In case there is substantial improvement in the recovery based on the RBI reports for the half year ending September, 2006, suitable enhancement of the targets for these states can be considered. Hence appropriate action plans for improving recovery of loans may be formulated by each of these states and the Ministry informed of the action taken in this regard.***

4. The other terms and conditions of the Yojana are as under:

- (i) The scheme will be implemented in the rural as well as in the urban areas of the country.
- (ii) All efforts should be made to achieve the target (i.e., complete Disbursement of loan and subsidy) by the end of March 2007.
- (iii) While processing fresh applications, the DICs of your State/ UT may be requested to take into account applications already pending with them so that such persons are not required to apply afresh.
- (iv) The scheme envisages 22.5 % reservation for SC/STs and 27 % reservation for Other Backward Classes (OBCs). A fair and adequate share may be ensured for women and the minorities.

- (v) **All efforts must be made to improve loan recovery under the Scheme, both by the Government Agencies (DICs) and the implementing banks.**
- (vi) Attention is drawn to the revised Quarterly Schedule at Annexure C' for sponsoring and sanctioning of applications and disbursement of loans / subsidies during 2006 – 2007. This schedule may be implemented strictly so as to prevent bunching of applications towards the end of the financial year. The number of sponsored cases should be 125 percent of the assigned target.
- (vii) **For 2005-06, the cut off date of lapsing of sanction and completion of disbursement has been extended upto 31.05.2006. This period shall not be extended further.** It may therefore be ensured that the quarterly schedules referred to in para (vi) above is adhered to strictly and sanction of loans for the programme year 2006-07 is completed by 31st December, 2006 (except for replacement of rejected applications from banks) and **loan disbursed in all cases positively by 31st March 2007.**

5. You may issue necessary instructions to your Regional /Controlling Offices/ Branches for active participation and achievement of allocated targets by 31.03.2007.

6. Please acknowledge receipt.

Yours faithfully,

(G.P.Borah)
Deputy General Manager

**Targets under the prime minister's Rozgar
Yojana (PMRY) for the year 2006-2007**

Sr. No.	States/UTs	Target 2006-2007 (Nos.)
1.	Andhra Pradesh	43000
2.	Assam	10300
3.	Arunachal Pradesh	400
4.	Bihar	11400
5.	Delhi	5500
6.	Goa	500
7.	Gujarat	9900
8.	Haryana	11000
9.	Himachal Pradesh	4700
10.	Jammu & Kashmir	3000
11.	Karnataka	24000
12.	Kerala	28000
13.	Madhya Pradesh	32000
14.	Maharashtra	38200
15.	Manipur	400
16.	Meghalaya	600
17.	Mizoram	1000
18.	Nagaland	900
19.	Orissa	15600
20.	Punjab	9200
21.	Rajasthan	19200
22.	Tamil Nadu	27000
23.	Tripura	3000
24.	Uttar Pradesh	53900
25.	West Bengal	4600
26.	Andaman & Nicobar	200
27.	Chandigarh	500
28.	Daman & Diu	50
29.	Dadra & Nagar Haveli	50
30.	Lakshadweep	50
31.	Pondicherry	750
32.	Sikkim	40
33.	Uttaranchal	8000
34.	Jharkhand	9000
35.	Chattisgarh	8400
	Total	384340

Annexure B**Recovery of Loan Overdues under PMRY for
the half year ended March, 2005.**

Sr. No.	States/UTs	Recovery against Demand (percent)
1.	Sikkim	25.98
2.	Nagaland	24.51
3.	Bihar	23.11
4.	West Bengal	21.87
5.	Meghalaya	20.90
6.	Arunachal Pradesh	19.92
7.	Assam	15.15
8	Orissa	12.78
9.	Manipur	8.18

Annexure C

Quarter	Sponsoring	Sanction	Disbursement
1 st	50%	25%	10%
2 nd	100%	50%	25%
3 rd	125%	90%	75%
4 th	--	100%	100%